#### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### LOK SABHA

UNSTARRED QUESTION NO 638
TO BE ANSWERED ON THE 26<sup>th</sup> FEBRUARY, 2016 / PHALGUNA 7, 1937 (SAKA)

#### NON PERFORMING ASSETS

638. SHRI SATAV RAJEEV SHRI CHARANJEET SINGH RORI SHRI DHANANJAY MAHADIK DR. SHASHI THAROOR SHRI SUSHIL KUMAR SINGH SHRI KESINENI NANI

DR. HEENA VIJAYKUMAR GAVIT

SHRI P. KARUNAKARAN

SHRI KIRTI AZAD SHRI G. HARI

SHRI LAXMAN GILUWA

SHRI JASVANTSINH SUMANBHAI BHABHOR

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO

SHRI JYOTIRADITYA M. SCINDIA

SHRI B. SENGUTTUVAN SHRI V. ELUMALAI SHRI AJAY MISRA TENI

SHRI ASHOK MAHADEORAO NETE

SHRIMATI K. MARAGATHAM SHRIMATI VANAROJA R SHRIMATI RAMA DEVI SHRI RAVNEET SINGH

SHRI CHANDRAKANT KHAIRE SHRI T. RADHAKRISHNAN

DR. P. VENUGOPAL

#### Will the Minister of FINANCE be pleased to state:

- (a) whether the Non-Performing Assets (NPAs) of the public and Private Sector Banks (PSBs) are on the rise and if so, the details thereof during each of the last three years and the current year, bank-wise;
- (b) whether the Government has any proposal of setting up of a 'bad bank'-one that will absorb NPAs of PSBs and if so, the details thereof along with the time by which the said bank will be set up;
- (c) the details of defaulters whose bad loans of 100 crore or more were recovered/ waived off by PSBs during the said period, bank and State-wise;
- (d) whether the Government has urged upon PSBs to take action against top 50 loan defaulters, especially high end loan defaulters and if so, the details thereof; and
- (e) the other remedial measures taken/ being taken by the Government/Reserve Bank of India to contain NPAs of banks?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a): The details of Non-Performing Assets (NPAs) of the Public Sector Banks (PSBs) and Private Sector banks during each of the last three years and the current year, bank-wise as per Annex I.
- (b): There is no such proposal with the Government.
- (c): The details of defaulters whose bad loans of 100 crore or more were recovered/ waived off by PSBs during the said period, bank-wise is as per Annex-II
- (d) & (e): Banks extend credit to customers based on a contract. A debt contract is one where the borrower raises money with the promise to repay interest and principal according to specified schedule. If the borrower does not meet his promise, he is in default. The default could be for genuine reasons or volitional or fraudulent. To check the incidence of default and facilitate recovery of loans, the Government has instituted legal mechanisms like Debt Recovery Tribunals (DRTs) and SARFAESI Act. Reserve Bank of India (RBI), as the regulator, has inter alia taken the following steps vide circulars issued from time to time (available on RBI website):

To have a board approved loan / recovery policy, putting in place effective mechanism for information sharing among banks for sanction of loans and early detection of signs of distress, Issuance of guidelines regarding early recognition of financial distress, prompt steps for resolution and fair recovery for lenders including creation of a central repository of information on large credits (CRILC) to collect, store and disseminate credit data on credit exposure of Rs. 5 crore and above, Formation of Joint Lenders' Forum (JLF) and Corrective Action Plan (CAP) for speedy resolution, Strategic Debt Restructuring (SDR) scheme enabling change in ownership of borrowing entities, Stipulation of timelines/stage-wise action in the loan life cycle to compress the total time taken by a bank to identify a fraud and aid more effective action by the law enforcement agencies, Guidelines on willful defaulters to disincentivize borrowers who have money and do not pay have been issued, restricting additional facilities to such defaulters, in cases of siphoning of amount, barring of borrowers from institutional finance and criminal action.

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### ANNEX I TO LS USQ NO. 638

## GROSS NPAs OF PUBLIC ABD PRIVATE SECTOR BANKS DURING THE LAST THREE YEARS AND CURRENT YEAR (Rs. In Crore)

CURRENT YEAR (Rs. In Crore) GROSS NPAs											
SR. NO.	BANKS	Mar-13 Mar-14 Mar-15 Dec-15									
1	Allahabad Bank	4,962	7,961	8,274	8,073						
2	Andhra Bank	3,714	5,858	6,877	9,051						
3	Bank of Baroda	6,551	9,894	13,921	27,354						
4	Bank of India	7,152	10,274	20,245	32,995						
5	Bank of Maharashtra	1,138	2,860	6,402	9,429						
6	Bharatiya Mahila Bank Ltd.	1,100	2,000	0,402	1						
7	Canara Bank	5,786	7,371	12,490	14,872						
8	Central Bank of India	8,456	11,500	11,873	17,648						
9	Corporation Bank	2,048	4,737	7,107	9,760						
10	Dena Bank	1,452	2,616	4,393	7,673						
11	IDBI Bank Limited	6,450	9,949	12,654	16,732						
12	Indian Bank	3,255	4,284	5,366	5,599						
13	Indian Overseas Bank	5,621	7,838	13,153	19,053						
14	Oriental Bank of Commerce	4,184	5,618	7,666	10,031						
15	Punjab & Sind Bank	1,537	2,554	3,082	3,391						
16	Punjab National Bank	13,255	18,611	25,318	26,561						
17	Syndicate Bank	2,816	4,264	5,904	7,481						
18	UCO Bank	6,905	6,275	9,782	15,481						
19	Union Bank of India	6,143	9,142	12,672	16,098						
20	United Bank of India	2,964	7,118	6,553	6,112						
21	Vijaya Bank	1,533	1,986	2,443	4,012						
22	State Bank of Bikaner & Jaipur	2,119	2,733	2,945	3,079						
23	State Bank of Hyderabad	3,186	5,824	4,985	5,832						
24	State Bank of India	48,378	57,819	54,107	72,871						
25	State Bank of Mysore	2,081	2,819	2,136	2,915						
26	State Bank of Patiala	2,453	3,758	4,360	5,789						
27	State Bank of Travancore	1,750	3,077	2,357	2,384						
	PUBLIC SECTOR BANKS	1,55,890	2,16,739	2,67,065	3,60,277						
28	Catholic Syrian Bank Ltd.	211	334	475	434						
29	City Union Bank Ltd.	173	293	336	467						
30	Dhanlaxmi Bank Limited	380	486	558	625						
31	Federal Bank Ltd.	1,554	1,087	1,058	1,684						
32	ING Vysya Bank Ltd.	121	263	745	0						
33	Jammu & Kashmir Bank Ltd.	644	783	2,764	3,323						
34	Karnataka Bank Ltd.	639	836	944	1,187						
35	Karur Vysya Bank Ltd.	286	279	678	721						
36	Lakshmi Vilas Bank Ltd.	460	546	455	332						
37	Nainital Bank Ltd.	67	61	77	94						
38	Ratnakar Bank Ltd.	26	78	111	199						
39	South Indian Bank Ltd.	434	433	643	1,108						
40	Tamilnad Mercantile Bank Ltd.	214	428	319	476						
41	Axis Bank Ltd.	2,152	2,760	3,615	4,998						
42	Bandhan Bank Ltd.	·	·	•	11						
43	DCB Bank Ltd	215	138	186	235						
44	HDFC Bank Ltd.	2,048	2,738	3,108	3,982						
45	ICICI Bank Ltd.	9,051	9,339	13,390	14,462						
46	IndusInd Bank Ltd.	458	621	563	681						
47	Kotak Mahindra Bank Ltd.	758	1,059	1,237	2,690						
48	Yes Bank Ltd	94	175	313	687						
1	PRIVATE SECTOR BANKS	19,986	22,738	31,576	38,396						

Source: RBI

ANNEX II TO LS USQ NO. 638

DETAILS OF DEFAULTERS WHOSE BAD LOANS OF 100 CRORE OR MORE WERE RECOVERED/WAIVED

OFF BY PSBs DURING THE LAST THREE YEARS (AMT IN RS. CRORE)

	Y PSBS D			IKEE TEAR	(S (AWIT IN			
BANK		RECO	VERY			WAI	VER	40.01
	2012-13	2013-14	2014-15	AS ON DEC	2012-13	2013-14	2014-15	AS ON DEC
				2015				2015
Allahabad Bank	0.24	24.80	1007.04	0.00	0.00	0.00	0.00	0.00
Andhra Bank	0.00	0.00	669.72	0.00	0.00	0.00	108.58	0.00
Bank of Baroda	1.23	63.62	131.00	58.34	0.00	0.00	0.00	0.00
Bank of India	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Bank of Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Canara Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Central Bank of India	0.00	0.00	174.89	0.00	0.00	0.00	0.00	0.00
Corporation Bank	0.00	19.79	19.20	67.67	196.01	209.01	218.00	1046.03
Dena Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
IDBI Bank Limited	0.25	220.69	249.98	94.11	0.00	204.10	0.00	0.00
Indian Bank	0.00	0.00	114.62	4.40	0.00	0.00	529.78	367.18
Indian Overseas Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Oriental Bank of Commerce	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Punjab & Sind Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Punjab National Bank	0.00	127.28	119.87	0.00	0.00	0.00	0.00	0.00
Syndicate Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	325.03
UCO Bank	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
Union Bank of India	0.01	0.25	19.10	62.73	0.00	0.00	0.00	0.00
United Bank of India	0.00	73.58	292.19	4.13	0.00	0.00	0.00	0.00
Vijaya Bank	0.00	0.00	0.00	0.00	0.00	0.00	288.95	0.00
Nationalised Banks	1.73	530.01	2797.61	291.38	196.01	413.11	1145.31	1738.24
State Bank of Bikaner & Jaipur	0.00	73.00	107.00	0.00	0.00	0.00	0.00	0.00
State Bank of Hyderabad	120.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
State Bank of India	0.00	108.00	467.00	61.00	0.00	946.00	2163.00	548.00
State Bank of Mysore	0.00	0.00	182.42	0.00	0.00	0.00	0.00	0.00
State Bank of Patiala	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
State Bank of Travancore	0.00	0.00	218.16	284.16	0.00	0.00	0.00	0.00
SBI Group	120.00	181.00	756.42	61.00	0.00	946.00	2163.00	548.00
PUBLIC SECTOR								
BANKS	121.73	711.01	3554.03	352.38	196.01	1359.11	3308.31	2286.24
Source:PSBs								

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